

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.618
IB-968/PB/2019
IA/2410/2022 &
IA/3633/2022

IN THE MATTER OF:

M/s. Oyster Steel and Iron Pvt. Ltd.

...PETITIONER

Vs

M/s. Royal Kitchen Appliances Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the PNB

:Adv. Raj Kumar

ORDER

Ld. Counsel on behalf of one of the CoC Member is present and submitted that they have filed an application for replacement of RP as existing RP has resigned however, that application is not listed. In view of this, list the matter along with IAs on **10.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)